(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	339	5719720593	339	2800266519	96.77	0	2919454074	68956267	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	60889690	1	57748219	2.00	0	3141470.82	3141470.82	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	19	2044803	19	1850619	0.06	0	194184	194184	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	31	93060047.36	31	33977899.34	1.17	0	0	59082148.02	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		390	5875715133.36	390	2893843256.34	100.00	0	2922789728.82	131374069.84	

Name of the Corporate Debtor: Ansal Crown Infrabuild Private Limited; Date of Commencement of CIRP: 21-04-2023; List of Creditors as on: 31-05-2023; Name of IP: SHAMSHER BAHADUR SINGH; Process Number: 1; Last 5 digitof registration number: 13623